

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/178/ (IB)/2017

NAME OF THE PETITIONER(S)

: G-MAX CHEMICAL SOLUTIONS PVT LTD

NAME OF THE RESPONDENT(S)

: SHRI RENUKA TEXTILES LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. B.G. SATHYA MARAYAMA)

CounsEL PORPETETRONER Alby ren

## **ORDER**

Counsel for petitioner present and filed documents in support of the case. No representation on behalf of the respondents. Time extended at request with a direction to send notice to the respondent for their appearance on the next date of hearing. Put up on 01.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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